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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A.No.137/2008

J.S.Routray Applicant

-Versus-

Union of India & Ors. Respondents

1. **Order dated: the 10th February, 2011.**

C O R A M

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)

A N D

THE HON'BLE MR.A.K.PATNAIK, MEMBER (J)

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The prayer of the Applicant in this OA is to direct the Respondents to consider his promotion at par with his juniors and grant him the consequential benefits as due and admissible under the Rules.

2. By filing Memo dated 10-02-2011 (enclosing thereto copy of the order of promotion to the post of Hd TC/TTE "A" dated 01-02-2011), Learned Counsel for the Applicant seeks as under:

"The Respondents have issued an office order No. Comml/14/2011 dated 01-02-2011 wherein the Applicant has been promoted as Hd TC/TTE 'A' in scale Rs.5000-8000/- (inadvertently mentioned as Hd TC/TTI). The Applicant intends to make representation against this office order to the competent authority and if not satisfied the said O.O. will be challenged before this Tribunal. A copy of the said O.O. is annexed to this Memo as Anexure-A/12.

In view of the above, this present OA may be permitted to be withdrawn to file a better OA for which the Applicant shall ever pray.

3. Heard Learned Counsel for both sides on this Memo dated 10-02-2011. In view of the memo filed, this OA is dismissed as withdrawn with liberty to file separate OA if so advised.


(A.K.PATNAIK)
Member (Judl.)


(C.R.MOHAPATRA)
Member (Admn.)

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In the result, this OA stands allowed to the extent stated above. MA filed by the Respondents is accordingly disposed of. There shall be no order as to costs.

(A.K.PATNAIK)
MEMBER (JUDL)

(C.R.MOHAPATRA)
MEMBER (ADMN.)

